

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE**

**Present:- Smt. P.Ragini, District Judge**

Sub:- Estt - District Court, Kozhikode - Sri. Aneesh Thazhe thachinandyil, Amin, Munsiff Court, Nadapuram - Representation to relieve from the post of Amin to take up new employment as Clerk in Labour Department (HQ Vacancy) in the Thiruvananthapuram District - Permitted to relieve - Orders Issued.

- Read:-
1. Representation Dated 16.12.2021 put in by Sri. Aneesh Thazhe thachinandyil, Amin, Munsiff Court, Nadapuram.
  2. Advice Memo No DV (4) 02/2019-(1) dated 01-12-2021 of the District Officer, KPSC, District Office, Kozhikode.
  3. Appointment Order No LCO / 12376 / E(6) / 2021 dated 09-12-2021 of the Senior Administrative Officer ,O/o Labour Commissioner,Thiruvananthapuram.
  4. OM No C2-19114 / 2013 dated 07-06-2021 of the Hon'ble High Court Of Kerala.

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**ORDER NO. A1-11779/2021**

**KOZHIKODE, DATED: 21.12.2021**

Sri. Aneesh Thazhethachinandyil , ( PEN 623 636 ) Amin, Munsiff Court , Nadapuram has submitted a representation requesting to relieve him from the post of Amin to take up new employment as clerk in the Labour Department (HQ Vacancy) in the Thiruvananthapuram District ( O/o Labour Commissioner,Thiruvananthapuram).

The incumbent has filed a declaration to the effect that no liabilities to the Government or Co-Operative institutions are outstanding against him and no disciplinary proceedings or vigilance enquiry pending against him and also filed an undertaking to the effect that he will not claim any lien or right in this department after his relief from the post of Amin .

The Munsiff, Nadapuram is reported that he has no liabilities to Government and other Co-Operative institutions and no disciplinary proceedings or vigilance enquiry is pending against the incumbent.In the above circumstances, the Munsiff, Nadapuram is permitted to relieve Sri. Aneesh Thazhethachinandyil, Amin of that Court so as to enable him to take up new employment as clerk in the Labour Department (HQ Vacancy) in the Thiruvananthapuram District ( O/o Labour Commissioner,Thiruvananthapuram) . It is further directed to comply with the direction contained in OM No C2-3169/2014 dated 11-07-2014 of the Hon'ble High Court of Kerala regarding the advance increment and report compliance to this Office.

Sd/-  
**DISTRICT JUDGE**


To

1. The Munsiff, Nadapuram
2. The Senior Administrative Officer, O/o Labour Commissioner, Thiruvananthapuram .
3. Labour Commissioner, Thiruvananthapuram
4. Sri. Aneesh Thazhethachinandyil , Amin (Through the Munsiff, Nadapuram)

Copy to

1. The Senior Superintendent, District Court, Kozhikode.
2. The Secretary, KCJSO, District Committee, Kozhikode.
3. The Secretary, KDJECCS Ltd, Kozhikode.
4. File.
5. Proceedings File

True Copy / Forwarded / By Order //

  
**Sheristadar**

